

Set back suffered by Aadhaar

3159. SHRI A.W. RABI BERNARD: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that Aadhaar has suffered set back with the enrolment process that involved capturing peoples' biometrics virtually coming to a grinding halt across the country; and

(b) whether the agencies contracted to enroll people into the Aadhaar fold have joined hands to protest against the heavy penalties levied on them by the Unique Identification Authority of India (UIDAI), and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (SHRI INDERJIT SINGH RAO): (a) Presently, on an average, over 4 lakh enrolments are carried out daily.

(b) Some enrolment agencies represented against various issues faced by them in course of enrolments, including those relating to penalties levied on them for delays and process violations, and submitted some suggestions in this regard.

The representations and suggestions received from the Enrolment Agencies were duly considered by the UIDAI and suitable changes incorporated in the existing system. Such fine tuning of procedures is an on-going activity.

Development of States

3160. SHRI BHUPINDER SINGH: Will the Minister of PLANNING be pleased to state:

(a) the developed and under-developed States in the country;

(b) the highest developed State in the country; and

(c) the plan of Government to bring up undeveloped State and least developed State at par with the developed State?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (SHRI INDERJIT SINGH RAO): (a) to (c) Presently there is no official classification of developed and under-developed States in the country. However, the ranking of different States on per-capita income (Net State Domestic Product) and some key social indicators based on available data are given in Statement-I (See below).

Overall development of States is primary responsibility of concerned State Government. However, to supplement the efforts of the State Government in their developmental activities, Central Government provides Central Assistance to the States. There are several schemes such as Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), National Health Mission (NHM), Pradhan Mantri Gramin Sadak Yojana (PMGSY), Indira Awas Yojana (IAY), Sarva Siksha Abhiyan (SSA), Backward Region Grant Fund (BRGF) to address development gaps between States and between the different regions in the States. The details of total plan assistance from the Central Government released to States from all Ministries during last three years are given in Statement-II.